

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216- IA/949(AHM)2023
ITEM No.217- IA/154(AHM)2024
in
CP(IB)/148(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Limited
V/s
Ramdev PVC Product Private Limited

.....Applicant

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv. In IA 949 of 2023
Ms. Noopur Dalal, Adv. in IA 154 of 2023
For the Respondent :

ORDER

IA/949(AHM)2023

It is observed that some of the respondents are not served. The applicant to take necessary steps to serve copy upon respondents.

List for further consideration on 02.08.2024.

IA/154(AHM)2024

None present for liquidator. He is directed to remain present on next date of hearing failing which necessary order will be passed.

List for further consideration on 02.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)